

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 03.09.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	IA. No. 1818 of 2021 in Comp. App. (AT) (Ins) No. 619 of 2021	India Bulls Housing Finance Ltd. Vs. Sandeep Chandna and Ors.	J. Sagar	Vijay Nair-R2

### **For Admission (Fresh Case)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 701 of 2021	Amanat Randhawa Hotels Pvt. Ltd. Vs. Shashi Kant Nemani & Ors. Resolution Professional of Aryavir Buildcon Pvt. Ltd.	Pulkit Deora	
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**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**